

is under examination. In view of the far reaching and fundamental structural changes recommended by the Group. A decision in this regard can be taken only after due consideration and consultation with the concerned Ministries and Departments of the Government.

Reduction in Defence Fighters

1588. SHRI MUKHTIAR SINGH MALIK:

SHRI P. VENKATA-SUBAIAH:

SHRI K. MALLANNA:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to reduce Defence fighters' bombers, squadrons;

(b) if so, the reasons therefor; and

(c) its effects on India's Air Force?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c). The present fleet of ageing Canberras and Hunters are proposed to be replaced by new aircraft. It is true that the number of squadrons of the new aircraft would be a little smaller than that of the Canberras and Hunters. The requirements have been worked out with full regard to our defence needs.

Selection of Candidates for All India Services

1589. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of HOME AFFAIRS be pleased to state whether Government have given any thought to the persistent demand for holding *viva voce* sittings of the Union Public Service Commission in Bangalore, Hyderabad and Madras for the entire South and Bombay, Delhi and Calcutta for the North to select the candidates for All India Services?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): No representations have been received from the candidates for holding the *viva voce* sittings of the Interview Board in Bangalore, Hyderabad, Madras, Bombay and Calcutta in addition to Delhi.

2. The personality test for candidates qualifying for Indian Administrative Service and Indian Foreign Service has always been held at New Delhi.

3. The personality test for the Central Services and the Indian Police Service used to be conducted at regional centres as well, and during 1975 and 1976 the Personality Test was held at Madras, Calcutta, Allahabad and Bombay in addition to Delhi.

4. The Union Public Service Commission have intimated that as the number of candidates to be interviewed now-a-days is very large, the interviews continue for a long period and it has become very difficult to make adequate arrangements for holding the interviews for long periods of time at each regional centre. Further the Members of the Interview Board have to be divided into two Boards with frequent exchange of Members between the two Boards in order to maintain uniformity of standards of assessment. If the interviews are held at different regional centres, the frequency of such exchange between the two Boards will not be possible. Therefore, on a careful review of the position the Union Public Service Commission came to the conclusion in 1977 that the time and expenditure involved in the Personality Test Board visiting regional centres was not commensurate with the benefits that may be derived by the candidates.

5. No hardship is caused to the candidates by their being called to Delhi for interview as they are paid

second class railway fare by the Commission from the place of residence to Delhi and back.

Commissions of Inquiry

1590. SHRI KUSUMA KRISHNA MURTHY:

SHRI ARJUN SINGH BHADORIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many Commissions of Inquiry have been set up so far from March 1977 and how much money has been spent so far from March 1977 on the functioning of each of the Commissions of Inquiry; and

(b) when these Commissions are likely to complete their work?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) Seven Commissions of Inquiry have been set up since March, 1977. The amount spent on each of them till the end of June, 1978 is indicated in the attached statement.

(b) The following two Commissions have completed their work:

(i) P. Jaganmohan Reddy Commission of Inquiry to enquire into the allegations against Shri Bansilal; and

(ii) Baweja Commission of Inquiry to enquire into the alleged incident of lathi charge in the Central Jail, Tihar on 2nd October, 1975.

The remaining five Commissions are expected to complete their work within their sanctioned term.

Statement

Commissions of Inquiry appointed after the present Government assumed office at the Centre.

S. No.	Name of the Commission of Inquiry	Amount spent upto June, 1978	Term sanctioned upto	Remarks
1	Shah Commission of Inquiry	Rs. 54.92 Lakhs	30-9-1978	1st Interim Report was submitted to the Govt. on.
2	Maruti Commission of Inquiry	Rs. 10,32,583	31-12-78	13-3-78 and the 2nd Interim Report on 26-4-78.
3	Jaganmohan Reddy Commission of Inquiry to enquire into the allegations against Shri Bansilal.	Rs. 6.83 Lakhs (it covers the Nagarwala Commn. also as combined Sectt. has been provided for both the Commissions)	30-9-78	Work completed and final report in respect of Shri Bansilal Affairs submitted on 23-6-78.
4	P. Jaganmohan Reddy Commission of Enquiry to enquire into Nagarwala episode.			
5	Vimadadal Commission	Rs. 3,21,609	30-9-1978	1st Report was submitted to the Government on 1st June, 1978.
6	Grover Commission	Rs. 7,38,766	31-12-1978	1st Report was submitted on 30-1-78.
7	Baweja Commission of Inquiry to enquire into the alleged incident of Lathi Charge in the Central Jail, Tihar on 2-10-75.	Rs. 6,000	..	Work completed and report submitted on 30-1-78.